OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1148/40219-40369/F.1(3)/Gaz/2023, dated 22.05.2023, the following committee is hereby re-constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Committee for Scrutiny of the Applications received in Central & West District for Empanelment of Support Persons /Facilitators" for aiding Vulnerable Witnesses in VWDC, THC, Delhi. <i>(Tis Hazari Court)</i>	Sh. Sunil Kumar Sharma, ASJ (West)	Chairperson
		Sh. Kumar Rajat, ASJ (POCSO) (West)	Member
		Sh. Vivek Beniwal, Administrative Civil Judge (Central)	Member
		Sh. Mayank Goel, Administrative Civil Judge (West)	Member
		Ms. Rishika Srivastava, Secretary, DLSA (Central)	Member
1		Ms. Helly Fur Kaur, Secretary, DLSA (West)	Member

Note:- "Scrutiny Committee" as above, In absence of Ld. Chairperson, the next senior Officer shall preside over the Committee. Corum of Committee would be minimum three officers.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

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(VINOD KUMAR) Principal District & Sessions Judge (West District) Delhi

(NAROTTAM KAUSHAL) / Principal District & Sessions Judge (HQs) Delhi

Dated

34B

No. 68906-68936 /F.1(3)/Gaz/2023

Copy forwarded for information & necessary action to : -

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. Ld. Principal District & Sessions Judge, all Court complexes, Delhi/New Delhi/Rouse Avenue.
- 3. The Officers concerned.
- 4. The AO(J)/Branch In-Charge, VWDC Cell, THC, Delhi, with the direction to pursue the matter.
- 5. The AO(J)/Branch In-Charge, General, Admn-(I,II & III), Tis Hazari Courts, Delhi.
- 6. The P.S. to the undersigned.
- The Website Committee (English/Hiperi), Tis Hazari Courts, Delhi.
 - 8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi